

Annexure – 1

Name of the corporate debtor: DSS Infrastructure Private Limited; Date of commencement of CIRP: 07.05.2024 (Order served to IRP dated 08.05.2024); List of creditors as on: 05.06.2024

List of secured financial creditors belonging to any class of creditors
(Amount in Rs.)

S. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Kautilya Finance BV	22.05.2024	767,158,339	767,158,339	Debentureholders	NA	-	NA	76.45%	NA	NA	NA	NA	NA
2	Kuatiya Real Estate Fund	22.05.2024	236,422,851	236,422,851	Debentureholders	NA	-	NA	23.55%	NA	NA	NA	NA	NA
	Total		1,003,581,190	1,003,581,190					100.00%					